

**Repatriation of Foreign Exchange by Firms**

669. Shri S. Supakar: Will the Minister of Finance be pleased to state the number of firms liable to repatriate foreign exchange worth more than one crores of rupees each who have failed to do so beyond the permissible time limit of six months?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): None, Sir.

**तीसरी पंचवर्षीय योजना की अवधि में आयुर्वेद का विकास**

670. श्री ओंकार लाल बेरवा : क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) तीसरी पंचवर्षीय योजना की अवधि में आयुर्वेद के विकास पर कितनी धन राशि खर्च की गई;

(ख) उपरोक्त अवधि में आयुर्वेद के विकास-कार्यक्रम की क्रियान्विति के लिये चालू की गई नई योजनाओं का व्यौरा क्या है; और

(ग) आयुर्वेद को लोकप्रिय बनाने के लिये सरकार का विचार क्या क्या नये उपाय करने का है ?

स्वास्थ्य और परिवार नियोजन मंत्री (डा० बीपति चन्द्रसेखर) : (क) तीसरी पंचवर्षीय योजना में आयुर्वेद के विकास पर विशुद्ध केन्द्रीय योजनाओं के अन्तर्गत 54,11,869 रुपये खर्च किये गये ।

(ख) और (ग). अपेक्षित सूचना के दो विवरण सभा पटल पर रखे जाते हैं (परिशिष्ट I और II) । [पुस्तकालय में रखा गया । देखिये संख्या एन डी-278/67]

**आयुर्वेद के लिये साहित्यिक अनुसन्धान संस्था**

671. श्री ओंकार लाल बेरवा : क्या स्वास्थ्य एवं परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आयुर्वेद के लिये ज्ञाती में एक साहित्यिक अनुसन्धान संस्था खोलने का विचार है;

(ख) यदि हा, तो इसके लिये ज्ञाती को उपयुक्त स्थान मसता जाने के क्या कारण हैं; और

(ग) इस पर कुल कितना खर्च प्रायेगा ?

स्वास्थ्य और परिवार नियोजन मंत्री (डा० बीपति चन्द्रसेखर) : (क) ज्ञाती में आयुर्वेदिक साहित्य के उच्च अध्ययन एवं अनुसन्धान के लिए एक केन्द्रीय संस्थान खोलने का प्रस्ताव है ।

(ख) दि सर्वेन्टस आफ दि नेशन सोसायटी ने ज्ञाती में जहा आयुर्वेदिक शिक्षा एक परम्परा रही है, इस प्रस्तावित संस्थान के लिए स्थान और भवन प्रदान किया था ।

(ग) इस पर अनुमानतः कितना व्यय होगा इसका व्यौरा तैयार किया जा रहा है ।

**Malaria Eradication Programme**

672. Shri Onkar Lal Berwa: Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that the malaria eradication programme in the country has been completed in its first phase; and

(b) if so, what is the follow-up programme for the complete eradication of malaria?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) The phasing of the National Malaria

**Eradication Programme during 1967-68 is as under:**

Phasing	No. of units	Population in million	Percentage
(i) Attack Phase . . . . .	44.55	51	10
(ii) Consolidation Phase . . . . .	120.76	147	30
(iii) Maintenance phase after eradication of malaria . . . . .	227.94	291	60
<b>TOTAL . . . . .</b>	<b>393.25</b>	<b>489</b>	<b>100</b>

It will thus be observed that the malaria eradication programme has been completed among 60 per cent of the population while 40 per cent of the population is still in the earlier phases of attack and consolidation of the programme.

(b) For the complete eradication of malaria from the entire country, the malaria programme is to be continued till such time as the entire country enters the maintenance phase. The follow-up action for the maintenance of malaria-free status in areas which have entered the maintenance phase will be entrusted to the general health services for carrying out vigilance activities through Primary Health Centres

#### **Narmada Project**

673. **Shri Vishwa Nath Pandey:**  
**Shri Eam Kishen Gupta:**  
**Shri Shashi Bhusan:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Government of U.S.S.R. is willing to assist financially and in other ways the Narmada Project; and

(b) if so, in what manner and the reaction of Government thereto?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). The Narmada Project has not yet been sanctioned as no final settlement has yet been arrived at in the dispute regarding Narmada Waters. This question has been discussed at various levels in the recent past and

is likely to come up again at a joint meeting to be held with the Chief Ministers of Gujarat, Madhya Pradesh, Maharashtra and Rajasthan. It is only when this question has been settled that the question of its sanction and posing for foreign assistance may be considered

#### **Rural Drinking Water Supply Scheme**

674. **Shri N. K. Soman:** Will the Minister of Health and Family Planning be pleased to state:

(a) the current policy in the matter of providing drinking water facilities in the villages;

(b) the number of additional wells provided during the Third Plan in villages and the cost thereof; and

(c) the percentage of rural and urban population that still do not enjoy reasonable drinking water facilities, fit for human consumption, in Rajasthan?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar):

(a) The broad objectives of the Rural Water Supply Programme during the 4th Plan are (i) to eradicate as far as possible endemicity to Cholera and Filariasis in rural areas; and (ii) to give a high priority for rural water supply in the scarcity-affect-

Upto the Third Plan, Central assistance for rural water supply schemes executed under the National Water Supply and Sanitation Programme which is 50 per cent Grant-in-aid